

DISTRICT & SESSIONS COURT, PUNE.

- Reference/Read :** (i) Hon'ble High Court Letter bearing No. Insp-I/32/2021, dated 12.04.2021;
- (ii) District Court Officer order No. B-16(ii)/23/2021, dated 14th April, 2021;
- (iii) Hon'ble High Court Letter bearing No. Insp-I/33/2021, dated 16.04.2021, along with Circular/SOP dtd.16.04.2021;
- (iv) District Court Officer orders No. B-16(ii)/38/2021, dated 14th June, 2021, B-16(ii)/39/2021, dated 14th June, 2021, B-16(ii)/40/2021, dated 14th June, 2021 & B-16(ii)/42/2021, dated 22nd June, 2021,

No. B-16(ii)/ 43 /2021,

Dated : 23-06-2021

OFFICE ORDER

WHEREAS, vide circular at reference No.(ii), issued pursuant to the letter at reference No.(i), 26th June 2021, was declared as working day for all the Courts and its offices in Pune Judicial District, in lieu of holiday declared on 15th April, 2021,

WHEREAS, presently all the Courts in Pune Judicial District are functioning as per the SOP /Circular /letter at reference No. (iii), which provides that, the Courts shall remain closed on every Saturday,

AND THEREFORE, all the Courts and its offices in Pune Judicial District shall remain closed on Saturday, 26th June, 2021,

The Judicial Officers in Pune Judicial District shall attend the urgent matters, remand work, etc. on 26th June, 2021, as per usual arrangement made for holidays, for the month of June, 2021.

All the Judicial Officers may post the matters fixed on 26th June 2021, either on next working day or on appropriate dates, after considering the nature and urgency in the matters and daily board be updated in CIS accordingly.

All the Judicial Officers in Pune Judicial District to bring this Office Circular to the notice of all the staff members working under their control and the Bar Association of their respective stations.

The next compensatory working day in lieu of 15th April, 2021, will be communicated later.

The Coordinator, Computer Section, District Court, Pune, to upload this Circular on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Sd/-xxx
(Neeraj P. Dhote)

Principal District & Sessions Judge,
Pune.

Pune.
Date : 23-06-2021.

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Forwarded with compliments to all the Judicial Officers in
Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 43 /2021,
District & Sessions Court,
Pune.
Date: 23-06-2021.

By Order,


Registrar,

District & Sessions Court, Pune.

Copy for information and doing the needful to :

- (i) All the Judicial Officers in Pune District,
- (ii) The District Government Pleader, Pune.
(to inform all the concerned Government Offices in
Pune Judicial District),
- (iii) The Additional/Assistant Director of Prosecution, Pune,
- (iv) The President/Secretary, Pune Bar Association, Pune,
- (v) The Presidents/Secretaries, all Taluka Bar
Associations in Pune District,
- (vi) All the Heads of the Branches, District Court, Pune.